

(b) whether any one of them has been allotted land so far and if so, the names thereof; and

(c) the names of those, out of them, which have not been allotted land indicating the reasons therefor and the time by which land will be allotted to these institutions/societies ?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI H.K.L. BHA-
GAT) : (a) to (c). The relevant infor-
mation is being collected will be laid on
the Table of the House.

[English]

**Decline in prices of foodgrains and increase
in prices of other goods**

3835. SHRI DINESH SINGH : Will
the Minister of AGRICULTURE AND
RURAL DEVELOPMENT be pleased
to state :

(a) whether the prices of foodgrains
have declined recently while the prices
of other goods have increased considerably
in the country ; and

(b) if so, steps Government propose
to take to help the farmers ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF RURAL DEVELOP-
MENT (SHRI CHANDULAL CHAND-
RAKAR) : (a) Monthly average Index
Numbers of wholesale prices of food-
grains increased by 5.3 percent, of manu-
factured products by 2.9 percent and of
all commodities by 3.5 percent in July,
1985 (Upto 20.7.1985) over those in
April, 1985. The monthly average index
of non-food articles, however, declined
during the same period by 3.5
percent.

(b) Does not arise.

Propaganda about quality of Indian wheat

3836. SHRI BHOLA NATH SEN :
Will the Minister of FOOD AND CIVIL
SUPPLIES be pleased to state :

(a) whether Government have inform-
ation about the adverse propaganda,
about the quality of Indian wheat
engineered in the world market by some
established wheat exports ;

(b) if so, the details thereof ;

(c) the steps taken/proposed to con-
tradict such propaganda and to gain the
confidence of the foreign buyers ; and

(d) reaction of the wheat exporting
countries to India's efforts to export
wheat ?

THE MINISTER OF FOOD AND
CIVIL SUPPLIES (RAO BIRENDRA
SINGH) : (a) to (d). Government
have no information about any adverse
propaganda against Indian wheat in the
world market by established wheat
exporters.

**Memorandum submitted by FCI SC/ST
Employees Association**

3837. SHRI GANGA RAM : Will
the Minister of FOOD AND CIVIL
SUPPLIES be pleased to state :

(a) whether the representatives of
the Food Corporation of India Scheduled
Castes/Scheduled Tribes Employees
Association had a meeting with him on
8 April, 1985 and submitted a
memorandum ;

(b) if so, the grievances or points
discussed in the meeting ; and

(c) the steps taken to redress the
grievances of the FCI/ST Employees
Association ?

THE MINISTER OF FOOD AND
CIVIL SUPPLIES (RAO BIRENDRA
SINGH) : (a) Yes Sir.

(b) The main grievance related to
backlog of posts reserved for SCs/STs
in the Zonals/Regional Offices of Food
Corporation of India. The represent-
atives of the Association also mentioned

in general that the grievances of SC/ST Employees were not being attended to promptly.

(c) Food Corporation of India has since directed the Zonal/Regional Offices to make all out efforts to wipe out the backlog for filling up of reserved posts, if any, in all cadres and categories keeping in view the Government directives in the matter. The said offices have also been instructed to attend to the grievances promptly.

Allotment of Govt. Accommodation to the Employees of National Book Trust, India

3838. SHRI DHARAMVIR SINGH TYAGI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Indian Council of Medical Research, Council of Scientific and Industrial Research, University Grants Commission etc. are autonomous bodies registered under Societies Act, 1860 ;

(b) whether National Book Trust, India is also registered as an autonomous body under the above Act ;

(c) whether the employees working in the above mentioned bodies are entitled to Government residential accommodation from General Pool of Directorate of Estates ;

(d) if so, the reasons why employees working in the National Book Trust, India are not allotted Government accommodation from General Pool ; and

(e) the steps taken to allot Government accommodation to them as well ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Indian Council of Medical Research and Council of Scientific and Industrial Research are autonomous bodies registered under Societies Registration Act, 1860, whereas

University Grants Commission was set up by an Act of Parliament.

(b) Yes Sir.

(c) Only permanent employees of Indian Council of Medical Research and Council of Scientific and Industrial Research posted at the Head quarters in Delhi are eligible for allotment of general pool accommodation on payment of market rate of licence fee. Employees of University Grants Commission are eligible for allotment of general pool accommodation on payment of normal licence fee.

(d) There are many other autonomous bodies/organisations like National Book Trust, India, which are also not eligible for General Pool accommodation as a matter of policy.

(e) Question does not arise.

Registration of Rallis India and Vallabh Pesticides

3839. SHRI MOTILAL SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that Rallis India and Vallabh Pesticides is registered under the Insecticides Act for various Pesticides ;

(b) if so, what are the details of applications submitted by these companies and received by the registration committee for grant of registration for the last two years date-wise ;

(c) what are the dates on which their cases were brought before the Registration Committee for consideration and whether pending cases of all other applicants, whose applications were received earlier and those of Rallis and Vallabh Pesticides were cleared before consideration of cases of these companies; if not, the reasons therefor ; and